

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-50/2000/ 3505 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Mitali Thakuria,
District & Sessions Judge,
Kokrajhar.

Dated Guwahati, the 18th June, 2018.

Sub:- **Casual leave along with station leave permission.**

Ref:- 1. letter No.DJK.1-5/2018/641, dtd. 11.06.2018.
2. letter No. DJK.1-5/2018/648, dtd. 13.06.2018.

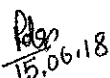
Madam,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 12.06.2018 alongwith permission to leave the head quarters after office hours on 11.06.2018 till the morning of 13.06.2018, has been ~~granted/rejected~~.

Further, you are allowed to hand over charge of your Court and Office to the learned Assistant Sessions Judge, Kokrajhar and in his absence to the learned Chief Judicial Magistrate.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)


15.06.18